98

Written Answers

3487. KUMARI PUSHPA DEVI:

- 3487. KUMARI PUSHPA DEVI: Will the Minister of WELFARE be pleased to state:
- (a) the number of tribal families in Madhya Pradesh brought under Tribal Sub Plan areas so far and how many of them were below the poverty line;
- (b) the steps taken to raise them from the poverty line; and
- (c) the schemes implemented exclusively for that purpose with details thereof?

THE DEPUTY MINISTER IN THE (SHRI MINISTRY OF WELFARE GIRIDHAR GOMANGO): (a) The Scheduled Tribe families in Madhya Pradesh are estimated to be 24 lakhs as per 1981 census, out of which 18 Scheduled Tribe families are covered in Tribal Sub Plan areas. 15.30 lakh Scheduled Tribe families in the TSP area are estimated to be below poverty line.

(b) and (c). 1. During the Sixth Five Year Plan period (1980-85) 7.63 lakhs Scheduled Tribe families economically assisted. Of these, 3.27 lakhs families were covered under the Integrated Rural Development gramme (IRDP) while another 4.36 lakhs under families were covered other programmes. During the first year of the Seventh Five Year Plan (1985-86) additional 95,442 beneficiaries are reported to have been assisted by the end of October, 1985. Under the non-IRDP programmes assistance was given to tribal families in various sectors such as agriculture, animal husbandry, forestry, sericulture, horticulture, Khadi and Village industries etc. The assistance was also given to the families in supporting sectors such as minor Irrigation, Cooperation, Dairy Development etc. Schemes implemented in these sectors for the benefit of the families include schemes for input subsidy and plant protection to the tribal farmers, tribal-cumdemonstration for various crops on the tribal farms, scheme of subsidy to fruit and vegetable growers for plant material and pesticides, scheme of subsidy for fruit plantation, scheme of special assistance to small and marginal for horticulture plantations, scheme of distribution of bulls, milch animals, pigs, goats on subsidy, scheme of subsidy for foder demonstration plots, schemes of rehabilitation of degraded forests with the involvement of tribals, scheme of subsidy to small and marginal farmers towards development of minor irrigation resources such as electric and diesel pumps etc., of loan to tribals for private minor irrigation work, scheme for growth of medicinal plants and its processing, scheme of mulbery seed production and distribution, scheme of mulbery silk production, Tasar silk production, scheme of training of Sericulture etc. of the total investment in the beneficiary sector in the State in the Sixth Five Year Plan. 37.70% is reported to have been given to the Tribal Sub Plan beneficiaries.

2. During the Seventh Five Year Plan period, the State has been given a target of 9.21 lakhs Scheduled Tribe families to be brought above the poverty line. The State Government has proposed to spend 28% of its total outlay under Tribal Sub Plan (Rs. 1295 croies) for the economic development programmes.

Use of data collected by Space Telescope

3488. SHRI P.A. ANTHONY: Will the PRIME MINISTER be pleased to state:

- (a) whether Government have finally decided to make use of the data to be collected by the space telescope which will be placed into orbit under a NASA-European Space Agency joint project in August 1986; and
- (b) if so, the preparations being made to make use of this facility?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPART-